

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2417**  
TO BE ANSWERED ON THE 06<sup>th</sup> August, 2024  
**LOANEE FARMERS**

2417. SHRI DEEPENDER SINGH HOODA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of loanee farmers in the financial years 2023-24 and 2024-25, State/UTwise;
- (b) the number of farmers covered under Prime Minister Fasal Bima Yojana (PMFBY), State/UT-wise and crop-wise;
- (c) the amount of total premium collected from the farmers and the Government share under PMFBY in each of the last ten Financial Years including the FY 2024-25, State/UT-wise and crop-wise; and
- (d) the details of total amount paid to farmers as a result of crop damage under PMFBY till now along with the reasons for crop damage in each of the last ten financial years including the FY 2024-25, State/UT-wise?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Pradhan Mantri Fasal Bima Yojana (PMFBY) along with weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS) are being implemented since Kharif 2016. These schemes are being implemented on area approach basis for wide-spread calamities like drought, flood etc, which affect large areas. It provides coverage for natural calamities along with localized risk such as hailstorm, landslide, inundation, natural fire, cloud burst and post-harvest losses due to cyclonic rains, unseasonal rains and hailstorm only to the insured farmers for the notified area and notified crop under this scheme.

Under the provisions of the scheme, farmer's share of the premium is capped at 2% for Kharif crops, 1.5% for Rabi Crops and 5% for commercial/Horticultural crops. Remaining premium is borne by Central and State Governments in 50:50 ratio in other States and 90:10 ratio in North Eastern Region (NER) States and Hilly States. The total number of farmer application, loanee farmer application covered under the scheme, premium collected from farmers and claims paid State/UT-wise under this scheme since its inception in 2016, till 2023-24, is annexed.

## PMFBY &amp; RWBCIS Combined - State Wise Business Statistics during 2016-17 to 2023-24

As on 30.06.2024

State/UT Name	Farmers Applications Insured (lakh)		Farmers Share in Premium	Paid Claims
	Loanee	Total	Rs. Crore	
A & N Islands	0.0	0.0	0.0	0.2
Andhra Pradesh	67.8	341.5	828.6	5,394.7
Assam	2.9	51.4	23.7	610.6
Bihar	49.6	50.2	383.9	749.4
Chhattisgarh	324.3	354.5	1,401.0	7,150.7
Goa	0.0	0.0	0.2	0.1
Gujarat	83.6	83.9	1,499.4	5,563.9
Haryana	189.2	199.5	2,058.7	8,546.4
Himachal Pradesh	22.6	23.3	223.2	409.9
Jammu & Kashmir	7.0	7.4	55.8	102.6
Jharkhand	7.5	44.6	75.1	884.4
Karnataka	63.0	181.2	2,097.7	13,052.5
Kerala	3.5	7.4	62.0	556.1
Madhya Pradesh	807.2	835.60	6,125.2	30,192.1
Maharashtra	147.2	1,087.8	5,355.3	33,184.3
Manipur	0.2	0.3	3.2	6.7
Meghalaya	0.1	0.4	0.8	0.5
Odisha	361.3	507.2	1,138.8	6,778.6
Puducherry	0.0	1.5	0.2	28.5
Rajasthan	1,517.8	1,575.0	5,816.6	27,116.5
Sikkim	0.0	0.1	0.3	0.7
Tamil Nadu	45.0	328.4	1,224.0	14,125.1
Telangana	35.1	39.0	696.3	1,906.8
Tripura	0.9	13.7	3.3	8.0
Uttar Pradesh	404.5	420.2	2,787.5	5,237.4
Uttarakhand	12.4	17.4	273.1	693.4
West Bengal	77.1	134.9	305.5	1,218.5
<b>GRAND TOTAL</b>	<b>4,229.8</b>	<b>6,306.7</b>	<b>32,439.8</b>	<b>1,63,518.7</b>

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